

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

M.A.No. 449/2001  
M.A.No. 450/2001  
(O.A. 108/1996)

Date of order : 23.6.2002

Present : Hon'ble Mr. B.P. Singh, Administrative Member  
Hon'ble Mr. N. Prusty, Judicial Member

BHARAT YADAV

VS.

UNION OF INDIA & ORS.

For the applicant : Dr. R.G. Ram, counsel

For the respondents : Mr. B. Mukherjee, counsel

ORDER

The M.A.No. 449/2001 has been filed for restoration  
of the O.A. The M.A.No. 450/2001 has been filed for condonation  
of delay.

2. Having heard the ld. counsel for the parties, both  
the M.As are allowed. Let the O.A. be listed on 14.1.2003 for  
hearing. No order as to costs.

  
MEMBER(J)

S.M.

  
MEMBER(A)